

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Harijans subjected to atrocities in various parts of the country during the year 1978;

(b) the loss of life and property of Harijans on that account;

(c) the number of Harijan women raped during that year in various parts of the country;

(d) the number of persons arrested for committing atrocities on Harijans;

(e) how many of them have since been convicted and how many released; and

(f) the steps proposed to be taken by the Central Government to protect Harijans?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (f). The information is being collected from the State Governments/ U.T. Administrations and will be laid on the Table of the House in due course.

750. [Transferred to the 6th. March, 1979]

Reduction or stoppage of freedom fighters' pension

751. SHRI ABDUL REHMAN SHEIKH:

SHRI SYED NIZAM-UD-DIN:

SHRI GIAN CHAND TOTU:

SHRI LEONARD SOLOMAN SARING:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to reduce or stop freedom fighters' pension;

(b) if so, what are the details thereof; and

(c) what are the reasons for such action?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) The Freedom Fighters' Pension Scheme, 1972, is under review but no final decision has been taken yet.

Strength of CRP and BSF in the country

752. SHRI SAWAISINGH SISODIA:

SHRIMATI HAMIDA

HABIBULLAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total strength of Central Reserve Police and Border Security Force as on 31st December, 1978;

(b) whether Government propose to increase their strength in the near future; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) As on 31-12-78 there were 77 battalions of BSF and 58 battalions of CRP.

(b) There is no such proposal at present.

(c) Does not arise.

Arrest of foreign spies in the country

753. SHRIMATI HAMIDA HABIBULLAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of foreign spies arrested in the country during the last twenty months; and

(b) what action Government have taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) According to available information 24 Pakistanis were arrested during the 19 month period 1-6-1977 to 31-12-1978 and 4 Pakistanis and 5 others were arrested in J & K during the period 1-6-1977 to 30-9-1978. Figures for the remaining period would be laid on the table of the House,

(b) Cases under appropriate laws like the Official Secrets Act, the Indian Passport Act, the Foreigners Act, The Arms Act and in the case of J&K the Enemy Agents Ordinance, the Egress and Internal Movement Control Order and the Ranbir Penal Code have been registered and are being processed.

Communal disturbances in the country

754. SHRI GIAN CHAND TOTU:
SHRI KISHAN LAL
SHARMA:
SHRI SYED NIZAM-UD-DIN:
SHRI ABDUL REHMAN
SHEIKH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Cities and States where communal disturbances took place during the year 1978-79;

(b) the loss of lives and property suffered by the people in these disturbances;

(c) the number of persons arrested in connection with these riots in each City and State;

(d) whether the arrested people have any political affiliations; and

(e) if so, the names of the political parties or organisations to which these persons belong and the positions, if any, they are holding in these parties or organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) A statement is enclosed.

(b) During the period 1-1-1978 to the end of January, 1979, 114 persons lost their lives. During 1-1-1978 to the end of November, '78 property worth Rs. 62.52 lakhs was lost, damaged or destroyed. Information with regard to the loss of property for December, 1978 and Jan., 1979 is being collected and will be laid on the Table of the House.

(c) to (e) Information is being collected and will be laid on the Table of the House.

Statement

A. Names of State Governments/ Union Territories where communal incidents took place during the period- 1-1-1978 to 31-1-1979.

Andhra Pradesh; Assam; Bihar; Gujarat; J&K; Karnataka; Kerala; Madhya Pradesh; Maharashtra; Mam-pur; Orissa; Punjab; Rajasthan; Tamil Nadu; Tripura; Uttar Pradesh; West Bengal; Delhi.

B. Names of Cities with a population of one lakh and above where communal incidents took place during, the period 1-1-1978 to 31-1-1979:

Andhra Pradesh : Hyderabad, Nizamabad,

Bihar : Bhagalpur, Jamshedpur, Ranchi.

Gujarat : Ahmedabad, Baroda, Surat.

J & K : Srinagar.

Karnataka : Bellary.

Madhya Pradesh : Bhopal, Indore, Jabalpur, Raipur, Sagar.

Maharashtra : Ahmednagar, Amravati, Aurangabad, Nanded.

Manipur : Imphal.

Rajasthan : Jaipur, Jodhpur, Udaipur.

Uttar Pradesh : Agra, Aligarh, Allahabad, Kanpur, Lucknow, Saharanpur, Shahjehanpur, Varanasi.

Delhi : Delhi.

Action against persons under Anti-Dowry Act

755. SHRI GIAN CHAND TOTU, SHRI KISHAN LAL SHARMA-SHRI SYED NIZAM-UD-DIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the matrix